

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD) :

(a) and (b). There is no such general ILO Convention on minimum standards. ILO has adopted so far 156 Conventions. Each Convention sets its own standards according to the subjects covered. India has ratified 34 Conventions of which one has been denounced subsequently.

#### Visit to Foreign Countries for Maruti Car

8965. SHRI MOHANLAL PATEL : Will the Minister of INDUSTRY be pleased to state :

(a) whether any official of the Government visited foreign country in connection with the manufacturing of small car at Maruti recently ;

(b) if so, the particulars of these officers and the names of the countries visited ; and

(c) the outcome of that visit ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) to (c). Recently, no official of the Government has gone abroad in connection with the Maruti project. However, in November last, Secretary, Department of Heavy Industry visited Japan alongwith a team of executives of the Company for discussions with the Japanese automobile manufacturers. These discussions were followed by visits to India by the study teams of Japanese manufacturers and submission of formal commercial offers by some of them. This led to further discussions between the executives of the Company with the Japanese automobile manufacturers leading to the signing of a Memorandum of Understanding between Maruti Udyog Limited and M/s. Suzuki Motor Co. Ltd. of Japan for the project.

#### Setting up of Industries in "Zero Industry" Districts

8966. SHRI R.V. DESAI :  
SHRI HARINATH MISRA :  
SHRI LAKSHMAN MALLICK :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that an indepth survey undertaken by the Industry Ministry have shown that there are 90 zero industry districts spread all over the country rich in resources but without any industry whatsoever ; if so, which are these districts, State-wise :

(b) if so, whether in pursuance of its decision of speeding up industrialisation programme, the Ministry has suggested that large houses should be allowed units there ; and

(c) if so, whether Government have taken a final decision in this regard and what are the big industrial houses which have offered the same ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) An analysis conducted recently has revealed that there are several districts in the country without any large or medium scale industrial units. The details of districts-State-wise-so identified has already been laid on the Table of the House in reply to Starred Question No. 554 on 31st March, 1982.

(b) and (c). Large industrial houses i.e. industrial undertakings covered by MRTP Act can set up industries included in Appendix-I to the Press Note dated 2nd February, 1973 in these districts also. In other industries, their investments will be subject to the prescribed level of export obligation.